

**Special Officer's Section**  
**ROC.NO.2674/SO/2017**

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

In continuation of the High Court's Notification dated 03.12.2020, as directed, **Sri S.Srinivas Reddy, (Enrollment No.TS/87/1986)**, who has applied for the designation as Senior Advocate is hereby informed to attend the interview before the Members of the Permanent Committee constituted for designation of Advocates as Senior Advocates as per the Judgment of Hon'ble Supreme Court of India in Writ Petition (Civil) No.454 of 2015 between Ms.Indira Jaising and Supreme Court of India through Secretary General & Ors., **in the Full Court Meeting Hall in the II Floor of the High Court Main Building** in terms of 'Guidelines for designation of Advocates as Senior Advocates' **on 23/12/2020 at 05.00 pm as applicant No.4.**

The aforesaid advocate is instructed to be present in the waiting hall at the venue atleast 30 Minutes in advance on the scheduled date. He is requested to wear mask, maintain social distancing while waiting for his turn to appear for interview.

Hyderabad,  
Dt.07.12.2020

  
**REGISTRAR GENERAL**  
7.12.2020